



2026:AHC:45384-DB

HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 576 of 2026

Rajesh Pathak and another

.....Petitioner(s)

Versus

Union of India and 3 others

.....Respondent(s)

Counsel for Petitioner(s)	:	Narendra Mohan, Harish Chandra Mishra
Counsel for Respondent(s)	:	A.S.G.I., Vinay Kumar Singh, Meenakshi Singh (ACSC), Shashwat Kishore Chaturvedi

Chief Justice's Court

HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.

1. Counsel for the petitioners seeks withdrawal of the petition with liberty to take appropriate proceedings in accordance with law, including filing of civil suit.
2. In view of the submissions made, the petition is **dismissed** as withdrawn with liberty as aforesaid.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

February 27, 2026
AHA/Jyotsana